



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.05.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 20.05.2025, 21.05.2025, 23.05.2025, 27.05.2025 & 28.05.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024 Part Heard	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	20.05.2025	09.07.2025
2.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	21.05.2025	16.07.2025
3.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	21.05.2025	16.07.2025

4.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024 Part Heard	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. With	23.05.2025	04.07.2025
5.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432, 8930 of 2024 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors. With	23.05.2025	04.07.2025
6.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 Part Heard	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors. With	23.05.2025	04.07.2025
7.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	23.05.2025	04.07.2025
8.	Comp. App. (AT) (Ins) No. 1401 & 1402 of 2024 & I.A. No. 5090, 5091, 5092, 5093 of 2024 Part Heard	Dr. Sunil Gupta Vs. Vineeta Maheshwari & Ors.	23.05.2025	09.07.2025

9.	Comp. App. (AT) (Ins) No. 702 of 2020 Part Heard	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	27.05.2025	02.07.2025
10.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024 Part Heard	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	27.05.2025	02.07.2025
11.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171 of 2025 Part Heard	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	27.05.2025	08.07.2025
12.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	28.05.2025	03.07.2025
13.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors. With	28.05.2025	03.07.2025

14.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	28.05.2025	03.07.2025
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By order of Hon'ble Chairperson
-Sd/-
Registrar